

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4294
ANSWERED ON:20.02.2014
TEESTA RIVER
Ajay Kumar SHRI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any progress has been made to reach an agreement with Bangladesh on sharing of Teesta River Water; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABIAZAD)

(a) & (b) Government of India has been in discussion with Government of Bangladesh to have an Agreement on sharing of common rivers including Teesta river on equitable and fair basis. During the visit of Hon'ble Prime Minister of India to Dhaka, Bangladesh in September 2011, both the Prime Ministers, welcomed the progress and directed the concerned officials to conclude the agreement at the earliest. Subsequently, discussion has also been held at various bilateral forums time to time with Bangladesh in this regard.

Union Government has also discussed all points involved therein with the Government of West Bengal at appropriate levels and endeavour of the Government is to arrive at an agreement on Teesta on a fair and equitable basis which is acceptable to all the parties concerned and which protects the interest of all stake holders.